

Administration reports. What exactly was the arrear on the last day of March, that at least he must have.

**Shri B. R. Bhagat:** Arrears in value?

**Mr. Speaker:** Total arrears in terms of money till the end of 31st March, 1957.

**Shri B. B. Bhagat:** I do not have the information now. I can give it.

**Mr. Speaker:** Hon. Ministers could have all the information ready not only for the questions put down on paper, but for incidental questions also.

**Shri Sinhasan Singh:** May I point out, Sir, the hon. Finance Minister will be replying to the Finance Bill. He may kindly give the figure when he replies. There is enough time.

**Mr. Speaker:** The hon. Member wants me to ask him to give now?

**Shri Sinhasan Singh:** When he replies.

**Mr. Speaker:** If the hon. Member raises the question, he will answer. Next question.

#### Ex-Rulers of Indian States

\*1216. { **Shri V. P. Nayar:**,  
**Shri Wodeyar:**

Will the Minister of Home Affairs be pleased to state whether all the ex-Rulers of India have revealed to the Government of India the exact position of their wealth as required by the Covenants and Agreements of accession of States to the Union?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** "According to the covenants and agreements of merger the Rulers were required to file with the Government inventories of immovable property, securities and cash balances claimed by them as private property and they have done so."

**Shri V. P. Nayar:** May I know the total value of the cash securities and cash balances held by them as on date?

**Shri Datar:** I have not got that information here.

**Shri V. P. Nayar:** Could we know the amount which has been transferred from such amount held in their private capacity after furnishing the inventory with the Government till this year?

**Shri Datar:** We are not concerned with this aspect of the question at all. Why in 1950 we wanted to know the private properties of the Rulers was to ascertain whether the private properties were acquired with State funds. Only for that purpose the enquiry was made and the information has been supplied by them.

**Shri V. P. Nayar:** I find from the White Paper that in terms of various covenants, last date has been fixed in 1949 for the submission of such inventory. Could I know why it is not possible for the Government to give us a total idea of the wealth in cash securities and cash balances held by the Princes, when Government have all the information?

**Shri Datar:** That would not be necessary at all in the public interest.

**Some hon. Members:** Why?

**Shri Nagi Reddi:** May I know whether it is the Government that has to decide whether a question is in the public interest or not?

**Shri Datar:** It is for the Government to decide it.

**Some Hon. Members:** Why?

**Mr. Speaker:** Hon. Members are aware, as regards the decision as to whether in a matter he is not willing to give information to the House, we normally allow it to them to decide and we expect that, except in exceptional cases, where the public interests would not be served, they will give the answer.

**Shri V. P. Nayar:** I do not ask for specific figures in respect of any particular Ruler which may be claimed to be a matter of public interest. Having furnished all the details in 1949, why is it that the Government claims not to give it in the public interest? We want only the total.

**Mr. Speaker:** The hon. Minister evidently has not got it.

**Shri Datar:** I have not got the figures. I may point out to the hon. Member that these details to the extent that they were necessary were given in Part VII of the White Paper on Indian States which was placed before Parliament in 1950.

#### Egyptian Air Force Personnel

\*1219. **Shri Shivananjappa:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Egypt has sought India's help in training her Air Force personnel;

(b) if so, what facilities are given to the Egyptian Air Force Personnel by the Indian Air Force; and

(c) whether Indian Air Force instructors have been assigned to Egypt to train Egyptian Air Force personnel?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) and (c). Some Egyptian Air Force personnel have been given training in I.A.F. Training Establishments. A few I.A.F. Instructors have been lent to the Egyptian Government.

**Shri Shivananjappa:** May I know how many persons of the Egyptian Air Force are undergoing training in Indian Air Force centres?

**Sardar Majithia:** Four people are to be trained in the Staff College in the next term beginning in October. Apart from that, they have asked for six pilots to be trained in the Air Force Centre at Tambaram, which is also being considered.

**Shri Shivananjappa:** What is the cost involved to the Government of India on account of this?

**Sardar Majithia:** I am sorry, I have not got the figures.

**श्री भक्त दर्शन :** क्या मैं जान सकता हूँ कितने वर्षों के लिए यह व्यवस्था की जा रही है, अर्थात् कितने वर्षों तक उन्हें ट्रेनिंग दी जाती रहेगी ?

**Mr. Speaker:** Does the hon. Member want the period for which this understanding is arrived at or the period of training for each batch?

**श्री भक्त दर्शन :** कब तक यह व्यवस्था चलेगी ?

**Mr. Speaker:** Is there any agreement as to how long this will continue?

**Sardar Majithia:** As and when we can give them facilities for training, we will give them as it is certainly a very friendly country. There is no agreement about the duration.

#### Southern Zonal Council

\*1220. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) whether it has been agreed in the last Southern Zonal Conference to invite the Chief Minister of Mysore to attend meetings of the Southern Zonal Council;

(b) if so, the status he will enjoy at such meetings; and

(c) whether the same concession is to be extended by the Western Zonal Council to any of the Southern States?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) It was decided at the inaugural meeting of the Southern Zonal Council that the Chief Minister and any other representative whom the Mysore Gov-